

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KOHINOOR POWER PVT. LTD.

1.	NAME OF CORPORATE DEBTOR	KOHINOOR POWER PVT. LTD.
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	09.05.2008
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Registrar of companies, Kolkata
4.	CORPORATE IDENTITY NUMBER /LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U40106WB2008PTC125570
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	16A, Everest House, 46C, J.L. Nehru Road, Kolkata – 700071, West Bengal, India Plant: Village Kuchidih Kandra, Chowk Road, Dist: Saraikela, Kharsawan, Jharkhand – 832404.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	30.04.2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	04.10.2019 (Order Received on 15 th October, 2019)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	YOGESH GUPTA IBBI/IPA-001/IP-P00349/2017-18/10650
9.	ADDRESS AND EMAIL OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD	C/o S. Jaykishan, Chartered Accountants, Suit No.2D, 2E, 2nd Floor, 12, Ho Chi Minh Sarani, Kolkata, WB, 700071 EMAIL: yogeshgupta31@rediffmail.com PH: 9831752939, 033-40035808/24863815/24863816/24863817
10.	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	C/o S. Jaykishan, Chartered Accountants, Suit No.2D, 2E, 2nd Floor, 12, Ho Chi Minh Sarani, Kolkata, WB, 700071 EMAIL: yogeshgupta31@rediffmail.com PH: 9831752939, 033-40035808/24863815/24863816/24863817
11.	LAST DATE FOR SUBMISSION OF CLAIMS	03.11.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal (Kolkata) has ordered the commencement of liquidation of the **KOHINOOR POWER PVT. LTD.** on **04.10.2019**

The stakeholders of **KOHINOOR POWER PVT. LTD.** are hereby called upon to **submit a proof of their claims, on or before 03.11.2019, to the liquidator at the address mentioned against item 10.**

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The claims Forms C,D,E,F & G as applicable to the different category of claimants can be downloaded from IBBI website:
<https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator: MR. YOGESH GUPTA

Reg. No.: IBBI/IPA-001/IP-P00349/2017-18/10650

Date: 17.10.2019

Place: Kolkata